

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.183/2001

Monday this the 20th day of August, 2001.

CORAM

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.N.Geethapriyan
S/o P.K.Narayanan
A.C.Goods Driver
Crew Booking Office
Southern Railway, Erode.
2. R.Rajendra Prasad
S/o Rajappan
A.C.Goods Driver
Crew Booking Office
Southern Railway, Erode.
3. P.Premarajan
S/o Govindan
A.C.Goods Driver
Crew Booking Office
Southern Railway, Erode.

...Applicants

(By advocate M/s Santhosh & Rajan)

Versus

1. Union of India, represented by
the General Manager
Southern Railway, Chennai-3.
2. The Senior Divisional Personnel Officer
Southern Railway, Palakkad.

...Respondents

(By advocate Mr.Mathews J.Nedumpara)

The application having been heard on 20th August, 2001,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants, three in number have filed this OA seeking
the following reliefs:

- i) Direct the respondents to implement their undertaking
in para 6 of the reply statement in OA No. 98/99
without further delay;
- ii) Direct the 2nd respondent to consider the applicants
for transfer to Palakkad in the existing vacancies
of A.C.Goods Drivers at Palakkad.
- iii) Grant such other further reliefs as this Hon'ble Tribunal
may deem just, fit and proper in the facts and circumstances
of the case;
- iv) Award costs and incidental to this application.



2. When the OA was taken up on date for hearing, learned counsel appearing for the parties submitted that the OA has become infructuous as the reliefs sought for in this OA have been given by the respondents and the applicants have been relieved to join their duty at Palghat in April 2001.

3. In view of the above submission, the OA is dismissed as infructuous. No costs.

Dated 20th August, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.